

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1367
ANSWERED ON:01.12.2014
CIVIL AVIATION SAFETY ADVISORY BODY
Roy Prof. Saugata

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has set up a Civil Aviation safety advisory body to strengthen aviation safety;
- (b) if so, the details thereof;
- (c) whether the said committee has made any recommendations; and
- (d) if so, the details thereof along with the action taken thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION Mahesh Sharma)

(a) & (b) Yes, Madam, in order to strengthen aviation safety environment through synergisation of available expertise, a Civil Aviation Safety Advisory Council (CASAC) under the chairmanship of Secretary, Civil Aviation was formed on 28th May, 2010. The members of the council include DGCA, Chairman AAI, heads of scheduled airlines, experts in flight operations, airworthiness, air navigation, aerodrome & heliports, aircraft engineering, representative of Indian Air Force. Since its formation, the committee has held 10 meetings.

(c) Yes, Madam. In the year 2014, there have been two meetings in which the following recommendations were made by the committee:

- (i) DGCA to constitute two or three safety teams for identifying the safety risk in various areas, including Operation & training group and Aerodromes group,
- (ii) A group has to be set up to study the usage of single engine helicopter for VIP operations.

(in) Review of DGCA requirements for operation of aircraft to/from performance limited airfields, which have been issued in the form of Air Safety Circular 06/2014.

(iv) Delhi International Airport Ltd. (DIAL) gave a presentation on geofencing technology to address the issue of runway incursions

(d) DGCA has constituted the two groups with the following functions: Operation & Training Group:

- (i) Adherence to Standard Operating Procedures-Stabilized Approach for Safe Landing-reduction of unstabilised approaches.
- (ii) Policy on selection of trainers, standardization of quality of training imparted by trainers.
- (iii) Adverse weather operation

Aerodrome Group

- (i) Identification of criteria for critical airfields
- (ii) Policy on runway occupancy time reduction in view of large number of air miss incidents.
- (iii) Provision of Runway End Safety Area (RESA) for operations to airfield with land constraints and requirement to provide connectivity.